DILIP VARMA DETAILS OF DEPOSITS IN BANK

ANNEXURE: 1

	HARAIT MILES AND	Self Rg Sp	ouse
1)	SBI, Patliputra Branch, Patna		4
	58 A/c No. 10636220077	4,120	200
	(as on 25.06.15)		
2)	Fixed Deposit with SBI, Patliputra Br., Patna	615,481	
	A/c No.34688310508 dated 27.06.2015		
3)	MOD with SBI Patliputra Br. Patna	141,571	
	(as on 25.06.15) linked to SBI A/c No.10636220077		
4)	SBI, Patliputra Branch, Patna		
	S8 A/c No. 10636220066	553,279	
	(as on 25.06.15)		
5)	Fixed Deposit with SBI, Patliputra Br, Patna	1,024,007	
	A/c No.34688241929 dated 27.06.2015		
6)	Fixed Deposit with SBI, Patliputra Br., Patna	512,001	
.0.	A/c No. 34688244476 dated 27.06.2015		
7)	Fixed Deposit with SBI, Patliputra Br., Patna	512,001	
22.	A/c No. 34688245742 dated 27.06.2015		
8)	MOD with SBI, Patliputra Br., Patna	309,000	
1	(as on 25.06.15)linked to SBI A/c No.10636220066		
9)	SBI, Patna Secretariat, Patna		
	SB A/c No. 10839459977	35,161	
	(as on 25.06.15)		
10)	SBI, Patliputra Branch, Patna		
NO THE	SB A/c No. 10636241269		360,379
	(as on 25.06.2015)		
11)	SBI, Narkatiyaganj Branch, West Champaran		
1000	58 A/c No. 11421874786	13,197	
	(as on 29.06.15)		
12)	24.57.0 0 3.61.2 3.0.050		
27.50	58i A/c No.31455595567	2,707	
	(as on 28.12.2014)		
13)	Citibank, New Delhi		
	CA A/c No. 0412588002	446,860	
	(as on 21.06.15)		
14)			
	SB A/c No. 5704148005	1,238	
	(as on 31.05.2015)		
15)	를 위한 [발생 : [발생 : [발생 : [발생 :]]] [발생 : []]]]]]]]]]]]]]	151,482	
	Dated 25.04.2015 (linked to SB A/c no. 5704148005)	1180-1180-1190-1190-1190-1190-1190-1190-	
16)	그 용어를 하면 하면 그리다는데 그들을 때문에 다시면 살아보고 하면 하지만 때 가고 있다면 그렇게 되었다.		
10/	SB A/c No. 100013292477	115,389	
	(as on 04.06.15)		
171	Fixed Deposit with Industrid Bank, Golf Course, Gurgaon Road	768,995	
177	FD no. 300710310063 under Term Deposit-Senior Citizen	30	
	Scheme (Reinvestment) dated 23.12.2014		
101	[전경기기기기기기기기기기기기기기기기기기기기기기기기기기기기기기기기기기기기		
18)	SB A/c No. 5137405228		30,700
	(as on 20.05.15)		A-444.55
	TOTAL Rs.	5,206,489	391,079
	TOTAL MAN	1 0	224,273

ANNEXURE: II

DILIP VARMA

DETAILS OF BONDS, DEBENTURES, SHARES

		SELF	SPOUSE	1
1)	SHARES:		20229	
1)	Pravat Fabricators Pvt. Ltd.	242,200	7,700	
ii)	Sammridh Enterprises Pvt.Ltd.	10,000	10,000	
Hi)	Sundry investments through shreeram			
-55	Insight(Share brokers)	110,000		
iv)	Kotak Equity Arbitrage Fund	1,000,000		

TOTAL R5.

1,362,200 17,700 Jarna

ANNEXURE: III

DILIP VARMA

DETAILS OF LI	FF I	NSURA	NCE	POLICY
DETAILS OF L	FE	1420101		

	CARLON CARLONS	252200	Berminer / Made	No.of Premium Paid	Total Premium paid
Policy No.	Contract to the second		Premium / Mode 3437 One Time	1	
510462426		28.03.1992		14	223,804
533404883		28.03.2002	15986 Yly	12	
513490518		28.04.2004	6218 Yly		24 24 24 25
530224968		28.12.1991	7035 One Time	3	6,995
530823004	The second second second	28.03.1992	6995 One Time		
510462417		28.03.1992	17978 One Time		
51060512		15.11.1992	3586 Yly	23	
51230756		28.03.2002	23678 Yly	14	
		28.03.2002	15986 Yly	14	
51230759 51160057		28.12.1999	8507 Yly	10	5 136,112
SBI Life Insur			50000 Yly		5 250,000
4401871280 5600392980	NO. 100.0000	9.03.2011 0 14.10.2011	45000 Yly	3	4 180,000
BIRLA SUNLIF	E INSURANCE	0 28.01.2009	500000		3 700,000
247337 ICICI PRUDEN	TIAL LIFE INSUF	RANCE	pages VI.		8 160,000
633778	39 10000	0 30.09.2007	20000 Yly		
AVIVA Life In	surance	1272	240000 Vbs		1 310,000
NLS3066381	488250	0 14,08.2012	310000 Yly	TOTAL Rs.	2,707,751

RITA VARMA (SPOUSE)

		RITA VAKMA (SPOUSE)	352	
	100000 28.03.2000	6869 Yly	16	109,904
511503857	이 전기가 가장하다 가장하다 가셨다고요?	17227 Yly	14	241,178
512307295	200000 28.03.2002	TOTAL		351,082

Dilip Varma

ANNEXURE:IV

Other Assets, such as values of claims/interest:

DILIP VARMA

Advance to DLF Homes Rajapura Pvt.Ltd. for 2,624,724 1) booking of Apartment No.3,2nd Floor, Unit No.MHG023 in Maiden Heights, Bangalore. 500,000

Loan to K.G. Ventures 2)

Loan to Mr. Rajiv Jaiswal 3)

500,000

TOTAL Rs.

3,624,724

RITA VARMA (SPOUSE)

Advance to DLF Homes Developers Ltd for 1) booking of Apartment No. M2F141 in "Express Greens" Sector M-1A Manesar, Gurgaon

4,036,168

Loan to Mrs. Anita Prakash 2)

200,000

Loan to Mrs. Komal Chadha 3)

300,000

TOTAL Rs.

4,536,168

ANNEXURE: V

DILIP VARMA

DETAILS OF MOTOR VEHICLES

Mahindra Scorpio Turbo 2.6

Registration no.

BR-1AP 1407

Make

Mahindra & Mahindra

Year of Purchase

2004

Purchase Value

740,033

Approximate Current market value

250,000

2) Toyota Fortuner 3.0L 2 WD MT

Registration No.

BR01BV0009

Make

Toyota

Year of Purchase

2013

Purchase Value

2,224,163

Approximate Current market value

1,500,000

TOTAL OF CURRENT MARKET VALUE Rs.

1,750,000

RITA VARMA (SPOUSE)

Maruti Car 800

Registration No.

BPZ/2

Make

Maruti Udyog

Year of Purchase

2002

Purchase Value

50,000

Approximate Current market value

20,000

2) Eicher Tractor with Trailer

Registration No.

BR-1Q 9801

Make

Eicher Tractor Ltd

Year of purchase

2000

Purchase Value

210,420

Approximate Current market value

75,000

Trailer Make

Malhotra Engineering Works

Purchase Value

52,358

Approximate Current market value

25,000

3) Escorts Tractor with Trailer

Registration No. Tractor

BR-1AK 2202

Registration No. Trailor

BR-1GA 1250 Escorts

Make - Tractor Purchase Value

399.897

Approximate Current market value

200,000

Make - Trailor

Malhotra Engineering Works

Year of Purchase

2008

Purchase Value

68,640

Approximate Current market value

30,000

Deliplarma

4) Maruti SX4 ZXI MT(BSIV)

Registration No.

BR01A5-6336

Make

Maruti Suzuki India Ltd

Year of Purchase

2009

Purchase Value

726,084

Approximate Current market value

300,000

TOTAL OF CURRENT MARKET VALUE Rs.

Diliplarma

ANNEXURE: VI

Details of Jewelry, Bullion & Valuable things

DILIP VARMA

Dirth Abdulance		
Weight (Gm)	Rate per 10 Gms	Amount
10	26,950	26,950
	Weight (Gm)	Weight (Gm) Rate per 10 Gms

RITA VARMA(SPOUSE)

Gold 1624 26,950 4,376,680 Rate per Kg

Silver 2100 36,700

77,070 **4,453,750**

DILIP VARMA

ANNEXURE: VII

Details of Immovable assets

(Notes:-

1 Properties in joint ownership indicating the extent of joint ownership will also have to be

2 Each land or building or apartment should be mentioned separately in this format)

SI. No.	Description	Self	Spouse
1)	Agricultural Land		
	Location(s)	Narkatiaganj, West Champaran, Bihar	
	Survey number(s)	Khata Nos. 6/277, 6/203,6/209, & 56 Khesra(Plot	
	Area(Total measurement in acres)	Nos.)82,30,39,99 4 Bigha, 7 Kattha, 1 Dhur	
	Whether inherited property (Yes or No)	YES	
	Date of purchase in case of self acquired property	N.A.	
	Cost of Land (in case of purchase) at the time of purchase	N.A.	
	Any investment on the land by way of development, construction etc.	Nii	
	Approximate Current market value	10,000,000	
(ii)	Non-Agricultural Land		
а	Location(s)	Narkatiaganj, West Champaran, Bihar	
	Survey number(s)	Khata No.6, Khesra (Plot Nos.) 144M,145M	
	Area (Total measurement in sq.ft.)	5 Kattha	
	Whether inherited property (Yes or No)	YES	
	Date of purchase in case of self acquired property	N.A.	
	Cost of Land (in case of purchase) at the time of purchase	N.A.	
	Any Investment on the land by way of	Nil	
	development, construction etc.		
	Approximate Current market value	10,000,000	
b	Location(s)	Danapur, Patna	
	Survey number(s)	Khata No.682 Khesra (Plot No.) 677,676	
	Area (Total measurement in sq.ft.)	2 Kattha 13 Dhur	
	Whether inherited property (Yes or No)	NO	
	Date of purchase in case of self acquired property	01.07.1988 & 06.06.1989	9
	Cost of Land (in case of purchase) at the time of purchase	71,947	
	Any investment on the land by way of		
	development, construction etc.	Nil	
	Approximate Current market value	10,000,000	
c	Location(s) (Jointly with Spouse)	Mainatand, West Chan	

	Survey number(s)	Khata No. 229, Khesra(Plot No	
	Area (Total measurement in sq.ft.)	1khata 12 dhu	r
	Whether inherited property (Yes or No)	NO	
	Date of purchase in case of self acquired property	09.06.1993	
	Cost of Land (in case of purchase) at the time of		
	purchase		30,000
	Any Investment on the land by way of		
	development, construction etc.	Nil	
	Approximate Current market value	1,000,000	1,000,000
_		21,000,000	1,000,000
	Total Approximate Current market value	22,000,000	-,,
iv)	Residential Buildings (including apartments).	DLF Princeton Estate, Gurgaon	Userses
	Location(s) (Jointly with Spouse)	[집 17 4일, 17일 시간 시간 [합니다] 22 시간 시간 시간 [합문] [1 시간 시구 시간 시간 시	
	Survey number(s)	Apartment No. P2A-042, Wing A, 4th Floor an	
	#2 17001 	Parking Space No. 2AO-02	
	Area (Total measurement in sq.ft.)	Not known	
	Built up Area (Total measurement in sq.ft.)	1153 Sq.ft. super built	up area
	Whether inherited property (Yes or No)	NO	
	Date of purchase in case of self acquired property	27/29.01.2004	
	Cost of property (in case of purchase) at the time of		
	purchase	1,311,760	
	Any investment on the land by way of	2.2	
		Nil	
	development, construction etc.	3,000,000	3,000,000
	Approximate Current market value	3,000,000	3,000,000
b	Location(s) (Jointly with Spouse)		
	V 222		
	Survey number(s)	Apartment No. 5-20/8 FF-2 Bearing No.	
	A STATE OF THE PROPERTY OF THE	5-20/8	
	Area (Total measurement in sq.ft.)	2841 sq. ft.	
	Built up Area (Total measurement in sq.ft.)	1202 sq. ft.	
	Whether inherited property (Yes or No)	NO	
	Date of purchase in case of self acquired property	18/11/1996	
	Cost of property (in case of purchase) at the time of		
		873,663	
	purchase	0,5,505	
	Any Investment on the land by way of		
	development, construction etc.	Nil	£ 750 00
	Approximate Current market value	6,750,000	6,750,00
C	Location(s) (Jointly with Spouse)	DLF Qutab Enclave Complex,	
		Village: Nathupur, Tehsil 7,	Distt: Gurgaon,
	1	Haryana.	
	Survey number(s)	Residential House No. 25, Road No. T-7, 1	
	Area (Total measurement in sq.ft.)		
	Built up Area (Total measurement in sq.ft.)	1700 sq.ft.	
	Whether inherited property (Yes or No)	NO.	
	Date of purchase in case of self acquired property	13/12/2011	
		100 to 100 de como	
	Cost of property (in case of purchase) at the time of	5,186,751	
	purchase	3,180,731	

Diliplarm

	Approximate Current market value Total Approximate Current market value	27,750,000	47,750,00
	Built up Area (Total measurement in sq.ft.) Whether inherited property (Yes or No) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc.	F	3550 Sq. ft. YES N.A. N.A. 20,000,00
	Location(s) Survey number(s) Area (Total measurement in sq.ft.)		Pravat Kunj, Patliputra Colony, Patna-800013 Khata No. 123, Khesra(Plot No.651 5244 Sq. ft.
	Any Investment on the land by way of development, construction etc. Approximate Current market value	Nil 10,500,000	10,500,00
	Built up Area (Total measurement in sq.ft.) Whether inherited property (Yes or No) Date of purchase in case of self acquired property Cost of property (In case of purchase) at the time of purchase	of 381.713 NO 11/10/2	sq.ft.
	Survey number(s) Area (Total measurement in sq.ft.)	Residential Flat No. 1801 k No.09, on 18th Floor along Nos.20 UB & 21 UB Not kno Super area of 3860.517 s	with Parking space
	Location(s) (Jointly with Spouse)	Vipul Belmonte , Village: V Teh. & Distt:Gurg	Vazirabad, Sector-53 aon, Haryana
1	Any Investment on the land by way of development, construction etc. Approximate Current market value	7,500,000	7,500,000

18,750,000 Varm

DILIP VARMA

os or Dues to Any Individual/Entity Other than Banks/Fls

Sl.No.	Description	Self	Spouse
A)	Bank:	80000 D	
	1 Name	581	
	Amount outstanding	518	8,849
	Nature of Loan	Vehicle Lo	an
	TOTAL	518	8,849
B)	Others		
	1 Name	Bihar Vidh	1900 (T.C.) 1100
	Amount outstanding		0,000
	Nature of Loan	Vehicle Lo	Contract of the Contract of th
	TOTAL	14	0,000
	Personal Loans	14.01 d	Management (
	1 Name	Mr R.k. Ch	
	Amount outstanding		0,000
	Nature of Loan	Personal L	57-57-1/1
	2 Name	Late Harih	
	Amount outstanding	Personal L	0,000
	Nature of Loan	Mrs. Nish	100
	3 Name		2,000
	Amount outstanding	Personal (
	Nature of Loan		tesh Varma
	4 Name		00,000
	Amount outstanding	Personal I	500000000000000000000000000000000000000
	Nature of Loan	5000000000000	ridh Varma
	5 Name		00,000
	Amount outstanding	Personal	
	Nature of Loan	Mrs. Sarit	RF20 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1)
	6 Name		75,000
	Amount outstanding Nature of Loan	Security D	
		Mr. Ami	17.5 P. 18.1 P. 1
	7 Name	102517202	10,000
	Amount outstanding	500	
	Nature of Loan	Security I	in Chadha
	8 Name		00,000
	Amount outstanding	Advance	against Apartment No.S-20/8 FF2 DLF Qutab Enclave, Nathupur, Gurgaor
		Haryana	
	9 Name	Mrs Lalm	uni Devi

Amount outstanding

Nature of Loan

200,000

Julip Varma. Advance against Land Sale

10 Name

Amount outstanding

Nature of Loan

11 Name

Amount outstanding

TOTAL

GRAND TOTAL

Mr. Jitender Kumar Rao and Mr Sandeep Kumar Rao

1,551,000

Advance against Land Sale

Mr Vijay Kumar Pandey

300,000

Advance against Land Sale

28,608,000

29,266,849

Dilip Varma

DILIP VARMA

Annexure : IX

Any other assets such as value of Claims/interest

SLNo.	Description	self	Spouse
1	Revolver	40,000	100
2	Rifle	30,000	
3	Gun Double Barrel	30,000	30,000
4	Gun Single Barrel		10,000
	TOTAL Rs.	100,000	40.000

Dilip Var 17/15.